

(b) if so, whether Government contemplate to make the primary and secondary education purposeful, employment oriented and talent oriented in these Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No vocational courses have been introduced in the Navodaya Vidyalayas so far, since no vidyalaya, as yet, has come to have class XI; and it is only in this class that vocational courses are to be introduced as per the Navodaya Vidyalaya Scheme.

(b) Navodaya Vidyalayas do not provide education at primary level, Government have decided to review and the Navodaya Vidyalaya scheme based on the experience thus for.

[English]

Provision for Sustenance and Support to Medical and Engineering Post Graduates

2053. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the CSIR Scientists pool scheme provides sustenance and support to medical and engineering post-graduates;

(b) if so, the period for which this support is given and whether there is any difference between the medical and engineering cadres regarding the duration of the support; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DE-

PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The Scientists' Pool Scheme provides temporary placement of highly qualified Indian scientific and technical personnel including medical and engineering post-graduates for a fixed tenure. Presently, the tenure for medical and engineering Pool Officers is 2 years. There are no cadres in the Pool and also no discrimination between the Pool Officers belonging to these disciplines regarding the tenure.

(c) Does not arise.

[Translation]

Proposal to Change Navodaya Vidyalaya Scheme

2054. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to impose restrictions on opening new Navodaya Vidyalayas;

(b) if so, whether the new education policy, under which Navodaya Vidyalayas were opened, needs to be reviewed comprehensively;

(c) if so, whether it is proposed to enforce some alternate education policy in place of the said New Education Policy;

(d) if so, the measures being taken in this regard; and

(e) if not, the particulars of proposals of the Government to guarantee autonomy to the educational institutions and see that they are open to common man instead of only to the elite ones?

THE MINISTER OF STATE IN THE